

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3762
TO BE ANSWERED ON 21stDecember, 2021

“SUBSIDY FOR NHB”

3762. SHRI SUMEDHANAND SARASWATI
SHRI SUDHAKAR TUKARAM SHRANGARE
SHRI SUNIL KUMAR SINGH
SHRIMATI RANJEETA KOLI

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the total number of subsidy applications received and sanctioned by the National Horticulture Board (NHB) for integrated development of commercial horticulture in the country, State-wise including Rajasthan;

(b) whether the Government has formulated any plan for promotion of post-harvest and cold chain infrastructure for horticulture products and if so, the details thereof; and

(c) the fresh steps taken by the Government for simplification of subsidy scheme guidelines, documentation and processing of new applications ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The State-wise details of proposals received and sanctioned by National Horticulture Board (NHB) under the Scheme for “Development of Commercial Horticulture through Production and Post Harvest Management of Horticulture Crops” in the country including Rajasthan during the last three years (i.e. 2018-19 to 2020-21) is given at **Annexure-I.**

Under the scheme, financial support in the form of back-ended subsidy is provided for setting up units relating to horticulture sector such as production related projects, Post Harvest Management (PHM) viz. Pack House, Ripening Chamber, Refer Van, Retail Outlets, Pre-cooling units, Primary processing etc.

In addition, NHB is also implementing a Scheme for “Capital Investment Subsidy for Construction /Expansion /Modernization of Cold Storages and Storages for Horticulture Products”. Under this scheme, credit linked back-ended subsidy @35% of the capital cost of the project in general areas and @50% in case of North East, Hilly States & Scheduled areas for Cold storage capacity above 5000 MT and up to 10000 MT is available for construction/ expansion/ modernization of cold storage and CA store. In case of North Eastern States, the capacity above 1000 MT are also eligible.

The State-wise details of proposals received and sanctioned under the above Scheme including Rajasthan during the last three years (i.e. 2018-19 to 2020-21) is given at **Annexure-II**.

(c): The steps taken by the Government for simplification of subsidy scheme guidelines, documentation and processing of new applications are as under:

1. The existing 2 stage process of IPA Scheme has been changed to a single stage process for implementation of the scheme w.e.f. 01.04.2020.
2. Allowed sanction of Term Loan within 03 months prior to date of online application for IPA but without any disbursement of Term Loan before issue of IPA to avoid delay in project implementation.
3. Extension in time limit for completion of projects from existing 18 months upto 24 months on case to case basis in justified cases.
4. Allowed start of preliminary project work i.e. (i) Land leveling and digging of pits (ii) Compound wall-fencing with gate (iii) Tube well/bore well as a part of project (iv) Root stock plantation with drip in case of grape plantations, after submitting online IPA application using applicant's margin money.
5. In case of projects on leased land, minimum lease period of 10 years is now acceptable even if the lease deed was executed with one year prior to the date of online IPA application.
6. It has been decided to make training of applicants/promoters as optional which was mandatory earlier.

ANNEXURE-I

Details of State-wise IPA received under the Scheme "Commercial Horticulture through Production and Post-Harvest Management of Horticulture Crops" and Project sanctioned during last three years (2018-2019 to 2020-2021)

Sr. No.	States / UTs	IPA Applications Received	Project Sanctioned
1.	A & N Islands	0	0
2.	Andhra Pradesh	34	25
3.	Arunachal Pradesh	8	4
4.	Assam	3	2
5.	Bihar	19	2
6.	Chandigarh	0	0
7.	Chhattisgarh	274	32
8.	D & N Haveli	0	0
9.	Daman & Diu	1	0
10.	Delhi	8	5
11.	Goa	2	1
12.	Gujarat	202	136
13.	Haryana	48	31
14.	Himachal Pradesh	48	32
15.	Jammu & Kashmir	6	3
16.	Jharkhand	4	0
17.	Karnataka	329	92
18.	Kerala	18	13
19.	Ladakh	0	0
20.	Lakshadweep	0	0
21.	Madhya Pradesh	246	121
22.	Maharashtra	1232	1052
23.	Manipur	2	19
24.	Meghalaya	0	0
25.	Mizoram	0	0
26.	Nagaland	0	0
27.	Odisha	108	43
28.	Pondicherry	0	0
29.	Punjab	49	16
30.	Rajasthan	215	70
31.	Sikkim	6	1
32.	Tamil Nadu	160	94
33.	Telangana	110	37
34.	Tripura	0	0
35.	Uttar Pradesh	116	17
36.	Uttarakhand	25	7
37.	West Bengal	12	7
	Total	3285	1862

ANNEXURE-II

Details of State-wise IPA received under the Scheme "Capital Investment subsidy scheme for construction/expansion/ modernization of cold storage and storages for Horticulture Produce" and Project sanctioned during last three years (2018-2019 to 2020-2021)

Sr. No.	States / UTs	IPA Applications Received	Project Sanctioned
1.	A & N Islands	0	0
2.	Andhra Pradesh	13	7
3.	Arunachal Pradesh	0	0
4.	Assam	4	4
5.	Bihar	4	3
6.	Chandigarh	0	0
7.	Chhattisgarh	2	0
8.	D & N Haveli	0	0
9.	Daman & Diu	0	0
10.	Delhi	0	0
11.	Goa	1	0
12.	Gujarat	1	1
13.	Haryana	2	0
14.	Himachal Pradesh	0	3
15.	Jammu & Kashmir	3	3
16.	Jharkhand	3	0
17.	Karnataka	10	8
18.	Kerala	0	0
19.	Ladakh	0	0
20.	Lakshadweep	0	0
21.	Madhya Pradesh	22	4
22.	Maharashtra	45	1
23.	Manipur	0	0
24.	Meghalaya	0	0
25.	Mizoram	0	0
26.	Nagaland	0	0
27.	Odisha	0	0
28.	Pondicherry	0	0
29.	Punjab	42	26
30.	Rajasthan	3	12
31.	Sikkim	0	0
32.	Tamil Nadu	3	6
33.	Telangana	9	5
34.	Tripura	0	0
35.	Uttar Pradesh	96	28
36.	Uttarakhand	0	0
37.	West Bengal	2	0
	Total	265	111
